

to property suffered due to floods in Andhra Pradesh during the months of August and September, 1986;

(b) whether the Central Government have sent any team to Andhra Pradesh to assess the extent of losses of life, property and also of crops;

(c) if so, what are the details of the report submitted by the team; and

(d) what are the details of the assistance sought for by the Government of Andhra Pradesh and given by the Central Government so far for the flood relief to Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The State Government have reported that 326 human lives were lost on account of heavy rains/floods and properties worth Rs. 1686.74 crores were damaged.

(b) Yes, Sir.

(c) and (d) Based on the report of the Central Team and recommendations of the High Level Committee on Relief, a ceiling of expenditure amounting to Rs. 132.37 crores has been approved for flood relief in Andhra Pradesh against the request of the State Government for Rs. 1226.50 crores.

D. D. A, flats at Vasant Kunj, Delhi

468. SHRI B. SATYANARAYAN REDDY: SHRI K. GOPALAN; SHRI V. GOPALSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to State:

(a) what was the number of

flats DDA proposed to construct at Vasant Kunj and what was the estimated cost for a flat, category-wise;

(b) what is the number of flats being constructed at present and the number of them which have been completed and by when the rest of them are likely to be completed.;

(c) how many flats were allotted to applicants initially and whether some of these allotments were subsequently cancelled, if so, what are the reasons for the same;

(d) what steps are being taken to provide flats to those whose allotments have since been cancelled; and

(e) whether any enquiry has been ordered to fix responsibility, if so, what are its terms of reference, if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be laid on the Table of the House.

Grants for Indo-US agricultural research scheme

469. SHRI B. SATYANARAYAN REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the U. S. administration has awarded any grants to Indian Researchers for Indo-U. S. cooperative agricultural research programmes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir